

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No. 372/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	State Bank of India -Vs- Zion Steel Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr Sidhantha Sharma, Adv } corporate  
2) Ms Namrati Basu, Adv } Debtor  
14/12/17

① Sumit Devsahi } For  
RP

Sumit Devsahi  
14-12-17

ORDER

Ld. Pr. Cost Accountant representing the Resolution Professional (RP) and Ld. Counsel for the corporate debtor are present.

Ld. Pr. Cost Accountant on behalf of RP has filed the Progress Report, which may be taken on record.

List it on 18/01/2018 for further order.

Sd

(Jinan K.R.)  
Member (J)

Sd

(V.P.Singh)  
Member (J)